

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(IA No. 107128/2019 - EXEMPTION FROM FILING O.T., IA No. 103459/2019 - EXEMPTION FROM FILING O.T., IA No. 100352/2019 - EXEMPTION FROM FILING O.T., IA No. 68212/2019 - EXEMPTION FROM FILING O.T., IA No. 108037/2019 - EXEMPTION FROM FILING O.T., IA No. 68214/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 107981/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 2443-2453/2021 (III-A)

(IA No. 85081/2019 - EXEMPTION FROM FILING O.T., IA No. 85080/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2454-2464/2021 (III-A)

(IA No. 85118/2019 - EXEMPTION FROM FILING O.T., IA No. 85119/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2432-2442/2021 (III-A)

(IA No. 86462/2019 - EXEMPTION FROM FILING O.T., IA No. 86461/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 979/2019 (X)

(IA No. 113361/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 962/2019 (X)

(IA No. 129057/2020 - APPLICATION FOR PERMISSION, IA No. 111047/2019 - STAY APPLICATION)

W.P.(C) No. 1051/2019 (X)

W.P.(C) No. 1036/2019 (X)

(IA No. 122024/2019 - EX-PARTE STAY)

Date : 31-07-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. P.K. Bhalla, Adv.

Mr. Praveen Kumar, AOR

Ms. Charandeep Kaur, Adv.
Ms. Sunaina Kumar, Adv.

Mr. Sanjeev Kumar Singh, Adv.
Mr. Ankur Kashyap, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Kumar Dushyant Singh, AOR

M/S. Vachher And Agrud, AOR

Mr. Ashok Mathur, AOR
Mr. Arvind Datar, Sr. Adv.
Mr. Joy Basu, Sr. Adv.
Mr. Varun Sarin, Adv.
Ms. Parul Dutta, Adv.
Ms. Manpreet Kaur, Adv.

Mr. Shyam Divan, Sr. Adv.
Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Rohit K. Singh, AOR
Ms. Preetika Dwivedi, Adv.
Mr. Manish Kumar, Adv.
Mr. Pritam Bishwas, Adv.
Ms. Nisha Pandey, Adv.

Mr. Prasenjit Keswani, Sr. Adv.
Mr. Upmanyu Tewari, AOR

Mr. Varun Sarin, Adv.
Mr. Prul Dutta, Adv.

For Respondent(s) :

Mr. Krishnan Venugopal, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Manish Chahar, Adv.
Ms. Preetika Dwivedi, Adv.
Mr. Pritam Bishwas, Adv.
Ms. Nisha Pandey, Adv.

Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Mr. Khubaib Shakeel, Adv.

Mr. Siddhartha Chowdhury, AOR
Mrs. V. D. Khanna, AOR

Mr. Bhakti Vardhan Singh, AOR
Mr. Abhinav S. Aggarwal, Adv.

Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.
Ms. Garima Khanna, Adv.

Mr. P.K. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Charandeep Kaur, Adv.
Ms. Sunaina Kumar, Adv.

Mr. Sanjeev Anand, Sr. Adv.
Mr. Ashwin Joseph, Adv.
Mr. Santosh Krishnan, AOR

Mr. Sanjeev Kumar Singh, Adv.
Mr. Ankur Kashyap, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Kumar Dushyant Singh, AOR

Mr. Aman Vachher, Adv.
Mr. Sajid Mohamed, Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
Ms. P. Ratnamala, Adv.
Ms. Nandni Sharma, Adv.
Mr. Jasvinder Choudhary, Adv.
Mr. Ankur Kashyap, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
M/S. Vachher And Agrud, AOR

Mr. Prasenjit Keswani, Sr. Adv.
Mr. Upmanyu Tewari, AOR

Mr. Abhinav S Aggarwal, Sr. Panel Counsel, Adv.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Anil, Adv.
Mr. Gaj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by the learned counsel for the respondent seeking adjournment on the ground of personal difficulty, list these matters after two weeks.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR